GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO:2029
ANSWERED ON:11.08.2011
LENGTH OF ROADS UNDER PMGSY
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the length of roads constructed vis-Ã -vis target for the same under the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years, State-wise;

(b) the agencies which have been entrusted with the responsibility of construction of roads under this scheme and the officers who are responsible for the quality of roads;

(c) whether the Government has received complaints of reconstruction of already constructed roads at some places under PMGSY;

(d) if so, the details thereof;

(e) whether the Government will provide immediate information pertaining to the roads being constructed under PMGSY so that the public could get information about the same; and

(f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): State-wise status of target and the length of roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years is given at Annexure.

(b): Projects under PMGSY are executed by State Governments through State Rural Roads Development Agencies (SRRDAs). Apart from SRRDAs, Nominated Executing Agencies (NEAs) have also been engaged for the implementation of the programme in Bihar, Jharkhand and Tripura. The responsibility of execution and ensuring the quality of road works under Pradhan Mantri Gram Sadak Yojana is of the State Governments.

(c) & (d): No, Sir.

(e) & (f): A web enabled application software- Online Management, Monitoring and Accounting System (OMMAS) has been developed and is in place for monitoring the PMGSY scheme. The website http://omms.nic.in provides information relating to release of funds, utilization of funds, status of progress of work, quality monitoring, etc.